COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 13 OF 2018

Dated: 05th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jaiprakash Power Ventures Limited … Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. … Respondent(s)

Counsel for the Appellant (s) : Mr. Abhishek Raj

Counsel for the Respondent(s) : Ms. Sanjana Dua
for Ms. Suparna Srivastava for R-2

ORDER

List this matter on ***15.03.2018*** as agreed by learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr